

DIVISION BENCH
COURT - I

S-8

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/101(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	BISWANATH PRASAD VS SAFFLOWER MARKETING PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances via video conference/physically

Mr. Arun Kumar Jaiswal, CS] For the Applicant

Ms. Rupa Gupta, CS] For the Respondent

ORDER

1. Ld. Authorized Representative on both sides present.
2. Heard the Authorised representatives for the parties. **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)